PRIME MINISTER'S LETTER TO MINISTERS TO AVOID EXTRAVAGANT EXPENDITURES

1028. SHRIMATI VIDYAWATI CHATURVEDI:

SHRI D. THENGARI:

Will the Minister of HOME AF-FAIRS/ गृह मृत्र: be pleased to state:

- (a) whether it is a fact that the Prime Minister has written letters to Union and State Ministers to avoid extravagant and luxurious spending in weddings and other functions; and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS/
गृह नंत्रालय ने उपनता (SHRI F. H MOHSIN): (a) and (b) The information is contained in the answer furnished to the House on 5th August, 1971 in reply to unstarred question No. 768.

IMMORAL TRAFFIC IN WOMEN IN DELHI

- 1029 SHRIMATI VIDYAWATI CHATURVEDI: Will the Minister of HOME AFFAIRS/गृह नद्रा be pleased to state:
- (a) whether it is a fact that immoral traffic in women has recently been in creasing in posh hotels, clubs, and in fasionable localities of Delhi;
- (b) if so, the number of women who have been arrested during the last one year in Delhi in this connection; and
- (c) what action Government propose to take to put a stop to such immoral traffic in women in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AF-FAIRS/ गृह मंत्रालय में र ज्य भन्नः (SHRI K C. PANT): (a) to (c) According to the Delhi Administration, cases of immoral traffic in women in Delhi have increased. Forty eight women were arrested in this connection from 1-8-1970 to 31-7-1971.

The following steps have been taken to prevent immoral traffic:—

(i) Suppression of Immoral Traffic in Women and Girls Act, 1956, is in force in Delhi.

- (ii) All Sub-Divisional Police Officers have been notified as special police officers and have been empowered to conduct raids under the Act.
- (III) Contact is maintained with the respectable persons and social workers of the affected areas to enlist their co-operation in conducting raids and launching prosecutions.
- (iv) A small cell known as "Anti Vice Squad" has been created in the Crime Branch of Delhi Police, under the supervision of a Deputy Superintendent of Police, to deal with these cases.

भारत और मारीशस के बीच रेडियो और टेलें.विजन वित्निमय कर्यत्रम

1030. श्री दिलकिशोर प्रसाद सिंह : क्या सूचना और प्रसारण मंत्री यह दताने की कृपा करेगे कि .

- (व) क्या मार शस ऑ.र भ रत कै वीच रेडियो और टेर्ली विजन वे क्षेत्र में कोई विनिमय कार्यक्रम बनाया गया है ; और
- (ख) यदि हा, तो इस सम्बन्ध में का बदम उठ.ये गये हैं?

†[RADIO AND TELEVISION EXCHANGE PROGRAMME BETWEEN INDIA AND MAURITIUS

- 1030. SHRI D. P. SINGH: Will the Minister of INFORMATION AND BROADCASTING/सूचन: और प्रसःरण मंत्री be pleased to state:
- (a) whether any exchange programme between Mauritius and India in the field of Radio and Television has been chalked out; and
- (b) if so, what steps have been taken in this regard?]

स्वता और प्रसारण मन्त्रालय में राज्य मन्त्री (श्रीमती नन्दिनी शतपथी) : (क) तथा (ख) मारीशम ब्राड्यारिटग नारपोनेशनको समय समय पर निम्नलिखित कार्यकम भेजने की ध्यवस्था की गई है.---

सगीत कार्यक्रम

†[] English translation.